

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 4499  
TO BE ANSWERED ON 14.12.2016**

**DAMAGE TO RAILWAY PROPERTY BY NAXALITES**

**†4499. SHRI CHANDRA PRAKASH JOSHI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the naxalites have damaged railway property during last one year;**
- (b) if so, the total value of the property damaged;**
- (c) whether the maximum damage has been assessed during the current year out of the last three years;**
- (d) if so, the total amount of money spent by the railways on the safety of railway property; and**
- (e) the steps being taken by the railways to save its property?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**( SHRI RAJEN GOHAIN )**

**(a) to (e): A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF UNSTARRED QUESTION NO. 4499 BY SHRI CHANDRA PRAKASH JOSHI TO BE ANSWERED IN LOK SABHA ON 14.12.2016 REGARDING DAMAGE TO RAILWAY PROPERTY BY NAXALITES**

**(a) & (b): Yes, Madam. During the year 2015, Railway property worth 7,02,92,441/- was damaged by the naxalites.**

**(c): No, Madam. Maximum damage to railway property by naxalites was caused in the year 2014.**

**(d): The total amount of money spent by the Railways on the safety of railway property is as under:-**

| <b>Year</b>            | <b>Expenditure by Railway on the safety of railway property ( ₹ in crore)</b> |
|------------------------|---|
| <b>2013-14</b>         | <b>2946.99</b>  |
| <b>2014-15</b>         | <b>3415.43</b>  |
| <b>2015-16 (Prov.)</b> | <b>3833.63</b>  |

**(e): Policing on Railways being a State subject, prevention of crime, registration of cases, their investigation and maintenance of law and order in Railway premises as well as on running trains are the statutory responsibility of the State Governments, which they discharge through Government Railway Police (GRP)/District Police. However, Railway Protection Force (RPF) supplements the efforts of GRP by deploying its staff for escorting of important trains in affected areas and access control duties at important and sensitive stations.**

**Besides, the following steps are also being taken by the Railways to provide security to Railway property:-**

- 1. An Integrated Security System consisting of surveillance of vulnerable stations through Close Circuit Television Camera Network, Access Control etc. has been sanctioned to improve surveillance mechanism over 202 railway stations.**

- 2. Surveillance is kept through CCTV cameras, provided at about 344 stations over Indian Railways, to ensure safety and security of passengers.**
- 3. The RPF personnel escorting trains in Naxalites/Maoists/insurgent affected areas are equipped with sophisticated weapons, sufficient ammunition, bullet proof jackets, walkie-talkies, dragon search lights etc.**
- 4. RPF staff are deployed at stations, workshops, vital installations, in sections & trains for protection of railway property.**
- 5. Dog Squads are extensively used at station/platforms/trains for anti sabotage checking.**
- 6. All possible preventive measures are taken in co-ordination with GRP/Local Police during bundh calls/ threat alerts.**
- 7. RPF holds regular coordination meetings with State Police and GRP besides sharing intelligence inputs with Intelligence Bureau and other intelligence agencies of State to prevent attacks on railway infrastructure.**

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